

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2257

ANSWERED ON:04.12.2000

SOIL AND WATER POLLUTION BY ALCOHOL MANUFACTURING COMPANIES

GADDE RAMAMOHAN;M.V.V.S MURTHI;RAM SHAKAL;SHIVAJI MANE

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether despite rulings of the Supreme Court certain alcohol manufacturing companies in Western Uttar Pradesh are dumping poisonous chemicals emanating from their factories underground and letting them flow in open, leading to soil and underground water pollution;
- (b) if so, whether the Government have directed the State Government to find out such companies;
- (c) if so, whether the Union Government have received any report from the Government of Uttar Pradesh in this regard; and
- (d) if so, the details thereof and the action being taken by the Union Government thereon?

Answer

MINISTER OF ENVIRONMENT & FORESTS (SHRI T.R. BAALU)

(a)to(d): The information is being collected and will be laid on the Table of the House.